

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/11	TP 46/16	Hearing	397 / 398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Others.

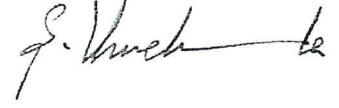
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

DESIGNATION
REPRESENTATION TO WHOM
(PETITIONER) (RESPONDENT)

SIGNATURE

1. S. Vivekananda
for VCB Associates
9845428653

For Respondent



2. G. M. GANAPATHI
PCS

petitioner



Counsel for petitioner is present. He has filed written arguments. Heard him in part. For continuation, posted to 23.03.2017.


MEMBER (J)


MEMBER (T)